

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 119**  
**IB-53/(ND)/2021**

**IN THE MATTER OF:**

Prompt Enterprises Pvt. Ltd.

....**Applicant**

Vs.

Prasar Metal Engineering Pvt. Ltd.

....**Respondent**

**Order under Section 9 of IBC.**

**Order delivered on 07.04.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant :

For the Respondent :

**ORDER**

Learned Counsel for the applicant seeks and is granted one week time to file rejoinder, with copy in advance to the other side.

List on 25.05.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**